

Ban on Film Songs

5927. SHRI JUGAL MONDAL : Will the Minister of INFORMATION AND BROADCASTING AND COMMUNICATIONS be pleased to refer to the reply given to Unstarred Question No. 4174 on the 11th December, 1968 and state :

(a) whether the information regarding ban on film songs has since been collected by Government ; and

(b) if so, the names of the Films whose songs have been banned in various States, separately and the reasons for their banning ?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING AND IN THE DEPARTMENT OF COMMUNICATIONS (SHRI I.K. GUJRAL) : (a) Yes, Sir.

(b) : No film song has been banned by the State Governments.

Wheat Damaged By 'Pyrilla'

5928. SHRI RAM AVTAR SHARMA : Will the Minister of FOOD AND AGRICULTURE be pleased to state :

(a) the quantity and value of wheat damaged by pyrilla pest in the country during the last year ; and

(b) the steps taken to check the damage caused by this pest ?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT & COOPERATION (SHRI ANNASAHIB SHINDE) : (a) and (b). There was no attack of pyrilla on wheat during 1967-68. As regards the current wheat crop of 1968-69, timely surveys in Haryana, Punjab and U.P. were undertaken jointly by the Central and State technical personnel to assess the incidence of migration of pyrilla from sugarcane to wheat fields and control measures were organised immediately both by air and from the ground in the affected areas and a total of 7.04 lakh acres of wheat crop has been treated with pesticides. The pest has been controlled successfully. There is no report of any apparent damage to the crop in these States.

Additional Director of Telegraphs in Bombay Circle

5929. SHRI DEORAO PATIL : Will the Minister of INFORMATION AND BROADCASTING AND COMMUNICATIONS be pleased to state :

(a) whether an additional post of a Director of Telegraphs has been created in the Circle Office, Bombay, with effect from the 29th November, 1968 ;

(b) whether amongst the two, one has been placed in charge of Marathwada and Vidarbha Telegraph Traffic and Engineering Divisions, having his office at Bombay ; and

(c) the reasons for having his office at Bombay and not at Nagpur ?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING AND IN THE DEPARTMENT OF COMMUNICATIONS (SHRI SHER SINGH) (a) Yes.

(b) One is in charge mostly of Marathwada and Vidarbha areas and partly Maharashtra area. The other is wholly in charge of Maharashtra area.

(c) The Director of Telegraphs assists the Postmaster General in the administration of telecommunication units. Since the office of the Postmaster General, Maharashtra is located at Bombay, the Directors of Telegraphs are also located there.

Allotment of Sugar to States

5930. SHRI HUKAM CHAND
K. CHWAI :
SHRI NATHU RAM AHIR-
WAR :
SHRI NITI RAJ SINGH
CHAUDHARY :
SHRI D.V. SINGH :
SHRI RAM SINGH AYAR-
WAL :

Will the Minister of FOOD AND AGRICULTURE be pleased to state :

(a) the total quantity and per capita availability of sugar allotted to different

States/Administrations during the last three years, quarter by quarter ;

(b) whether there has been reduction in quotas for all the States/Administrations in April 67, June 67 and December 67 and enhancement in February 69 ;

(c) if so, what were the guiding principles on which this reduction/enhancement was given effect to ; and

(d) considering the fact that the purchasing power of people of Madhya Pradesh is one of the lowest in India and giving due weightage to the population of that State, whether Government are prepared to increase the levy quota of the State ?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT & COOPERATION. (SHRI ANNASAHIB SHINDE) : (a) Three statements showing the total quantity of sugar allotted (including festival quotas etc.) and its per capita availability in different States in each quarter during the last three years viz. from 1st April 1966 to 31st March 1969, are laid on the Table of the House. [*Placed in Library. See No. LT-682/169*]

(b) The monthly quotas of the States etc. were reduced in March, May and November, 1967 to 1.87, 1.57 and 1.00 lakh tonnes respectively. These quotas were increased to 1.26 lakh tonnes from January 1969.

(c) The quotas were generally reduced on proportionate basis. The increase given from January 1969 has, however, been distributed amongst the States on basis of their population.

(d) The monthly quotas were initially fixed on the basis of the actual off take by the States during the last six months of the previous control period which ended in September, 1961. Thereafter, variations in the quotas have been made from time to time generally on uniform basis and availability of sugar for controlled distribution. Normally no special consideration can be given for increasing the quota of any particular State on the basis of local factors,

New Telegraph Offices during Fourth Plan

5931. SHRI MANGALATHUMADAM Will the Minister of INFORMATION AND BROADCASTING AND COMMUNICATIONS be pleased to state :

(a) the number of new Telegraph Offices proposed to be opened in the Fourth Plan; and

(b) how many are proposed to be opened in Kerala State?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING AND IN THE DEPARTMENT OF COMMUNICATIONS (SHRI SHER SINGH) : (a) The number of new Telegraph Offices proposed to be opened in the entire country in the 4th Plan in 2400.

(b) It is proposed to open about 100 Telegraph Offices in Kerala State in the Fourth Plan.

Appointment of Bonus Commission for Factory Labour in Kerala.

5932. SHRI MANGALATHUMADAM: Will the Minister of LABOUR AND REHABILITATION be pleased to state:

(a) whether the factory labourers in Kerala have been denied recently certain bonus rights; and

(b) whether Government propose to appoint a Bonus Commission to go into the whole question of factory labour?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR, EMPLOYMENT & REHABILITATION (SHRI BHAGWAT JHA AZAD): (a) The Central Government has no information on the subject.

(b) A Bonus Commission was appointed by the Government of India in December, 1961. The Commission submitted its report in January, 1964. and its recommendations were accepted with some modifications. There is no proposal to appoint another Bonus Commission.